

DIVISION BENCH  
COURT - II

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/91(KB)2022  
IA(I.B.C)/1582(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	INDIAN BANK VS MOTIJUG AGENCIES LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Siddhartha Chatterjee, Adv. ] For the Applicant in IA(I.B.C)/1582(KB)2023  
Mr. Abir Lal Ghosh, Adv. ]

Mr. D. N. Sharma, Adv. ] For the Corporate Debtor  
Ms. Ananya Barik, Adv. ]  
Mr. S. R. Saha, Adv. ]

Mr. Joy Saha, Sr. Adv. ] For the Motijug Agencies Ltd.  
Mr. Subhankar Nag, Adv. ]  
Mr. Avishek Guha, Adv. ]  
Ms. Arunika Dutta, Adv. ]  
Mr. Kaustav De Sarkar, Adv. ]

**ORDER**

1. Learned Senior Counsel/Counsel for the parties present.
2. List this matter on **23<sup>rd</sup> April, 2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**